

13146

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

I.A. NO. 329 OF 2024

IN

O.A. NO. 6 OF 2012

IN THE MATTER OF:

Nizamuddin West Association

.....APPLICANT

VERSUS

UOI & Ors.

... RESPONDENTS

INDEX

| SL.NO. | PARTICULARS | PG NO. |
|--------|--|--------|
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THROUGH:

Puja S. Kalra

(PUJA KALRA)

COUNSEL FOR THE
RESPONDENT /MCD

430-431, LAWYERS CHAMBER,
HIGH COURT OF DELHI

MOB:-9312839323

PLACE: NEW DELHI

DATE: 20/5/26

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

I.A. NO. 329 OF 2024

IN

O.A NO. 06 OF 2012

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION ... APPLICANT

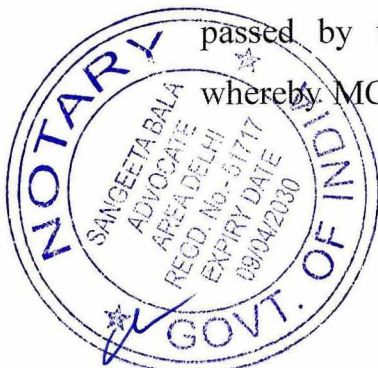
VERSUS

UNION OF INDIA & ORS ... RESPONDENTS

**AFFIDAVIT ON BEHALF OF THE MUNICIPAL
CORPORATION OF DELHI IN COMPLIANCE WITH THE
ORDER DATED 01.04.2026 PASSED BY THIS HON'BLE
TRIBUNAL**

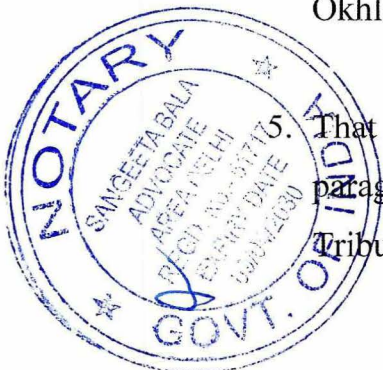
I, Tarun Shankar Arya, S/o Sh. S.R. Arya, presently working as Executive Engineer (M)-I, Central Zone, Municipal Corporation of Delhi, having my office at M.C. Primary School, C-Block, Lajpat Nagar-III, New Delhi – 110024, do hereby solemnly affirm and state as under:

1. That the present affidavit is being filed on behalf of the Municipal Corporation of Delhi in compliance of the order dated 01.04.2026 passed by this Hon'ble Tribunal in the above-captioned matter, whereby MCD was directed to file a fresh report regarding protection



of the slits/openings created in the Defence Colony Drain and the gaps noticed in the tin sheet protection.

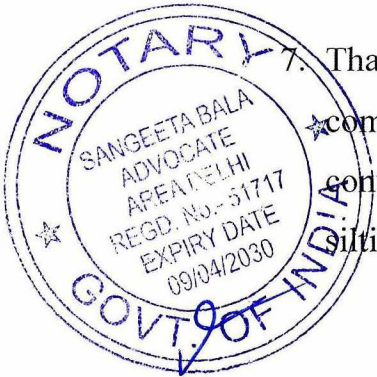
2. That it is respectfully submitted that the uncovered portion of Defence Colony Drain measuring approximately 285 metres has been completely de-silted and the entire silt generated during the process has been lifted and removed from the site. Photographs showing the present status of the uncovered stretch after completion of de-silting work are annexed herewith as **Annexure-A (Colly)**.
3. That it is further submitted that the de-silting work of the covered portion of Defence Colony Drain, having an approximate length of 1300 metres, is also being carried out by MCD. Out of the said stretch, de-silting work up to chainage of approximately 590 metres from the outfall has been completed in all respects, including removal and transportation of silt from the site. Photographs depicting the de-silting operations inside the covered drain are annexed herewith as **Annexure-B (Colly)**.
4. That the remaining stretch of approximately 710 metres is presently under execution and the work is progressing continuously in a phased manner. It is respectfully submitted that substantial progress has already been achieved and, as on date, approximately 5100 MT of silt has been transported and disposed of at the designated dumping site at Okhla.



5. That in compliance of the observations and directions contained in paragraph 10 of the order dated 01.04.2026 passed by this Hon'ble Tribunal, the site was inspected by the field staff and officers of MCD.

During inspection, it was observed that a total of 19 slits/openings had been created along the covered stretch of the drain for operational access, inspection and maintenance purposes during de-silting activities.

- 6. That it is respectfully submitted that all gaps noticed in the tin sheet protection surrounding the said slits have now been properly covered, secured and reinforced by MCD. Necessary remedial and precautionary measures have been undertaken to ensure adequate protection and public safety at the site. The protective arrangements have been strengthened to prevent any accidental exposure or unsafe condition in and around the drain area. Photographs showing the present status of the slits are annexed herewith as **Annexure-C** (Colly).



7. That the Municipal Corporation of Delhi remains committed towards compliance of the directions passed by this Hon'ble Tribunal and shall continue to undertake necessary measures for proper maintenance, de-silting and safeguarding of the Defence Colony Drain.

[Signature]
DEPONENT

VERIFICATION

I, the deponent above named, do hereby verify that the contents of the foregoing affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

20 MAY 2026

Verified at New Delhi on this ___ day of May, 2026.

CERTIFIED THAT THE DEPONENT
 Shri / Smt. / Km. *Tarun Sarker Prasad*
 S/o. W/o. D/o. *S. R. Prasad*
 P/o. *Pooja Kalia*
 Identified by Shri/Smt. *Sangeeta Bala*
 has solemnly affirmed before me at Delhi
 on *20 MAY 2026* at *5/11/24*
 that the contents of the affidavit which
 have been read over & explained to him/her
 are true and correct to his/her knowledge

[Signature]
DEPONENT

[Signature]
 NOTARY PUBLIC GOVT OF INDIA

[Signature]
 I Identify the Executant/Deponent
 who has Signed in my Presence

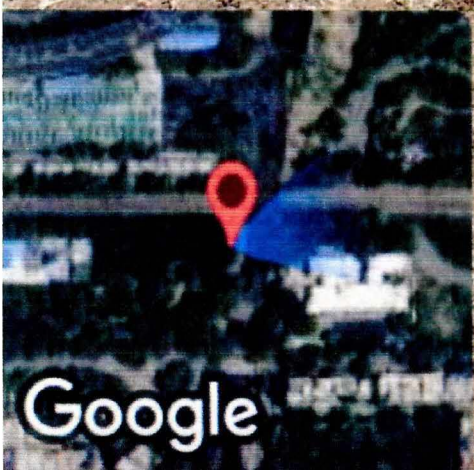
Annexure 'A' (copy)

13150

5



 GPS Map Camera



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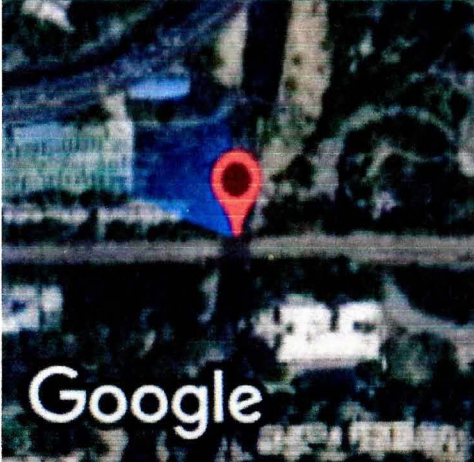
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13151

6



 GPS Map Camera



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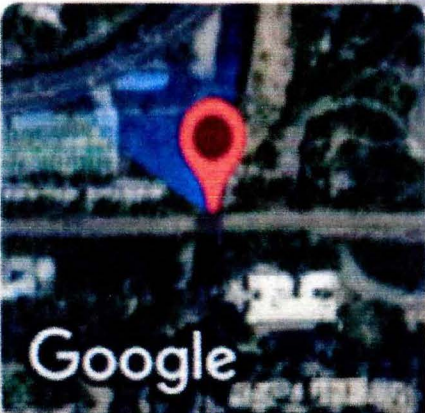
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13152

7



GPS Map Camera



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Vihar, New Delhi, Delhi 110024, India
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Google



Annexure - 'B' (13153)

8



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198°

Index number:

13154

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GPS Map Camera

नई दिल्ली, दिल्ली, भारत 

13-15, दिव्या मार्ग, ब्लॉक F, डिफेंस



13155

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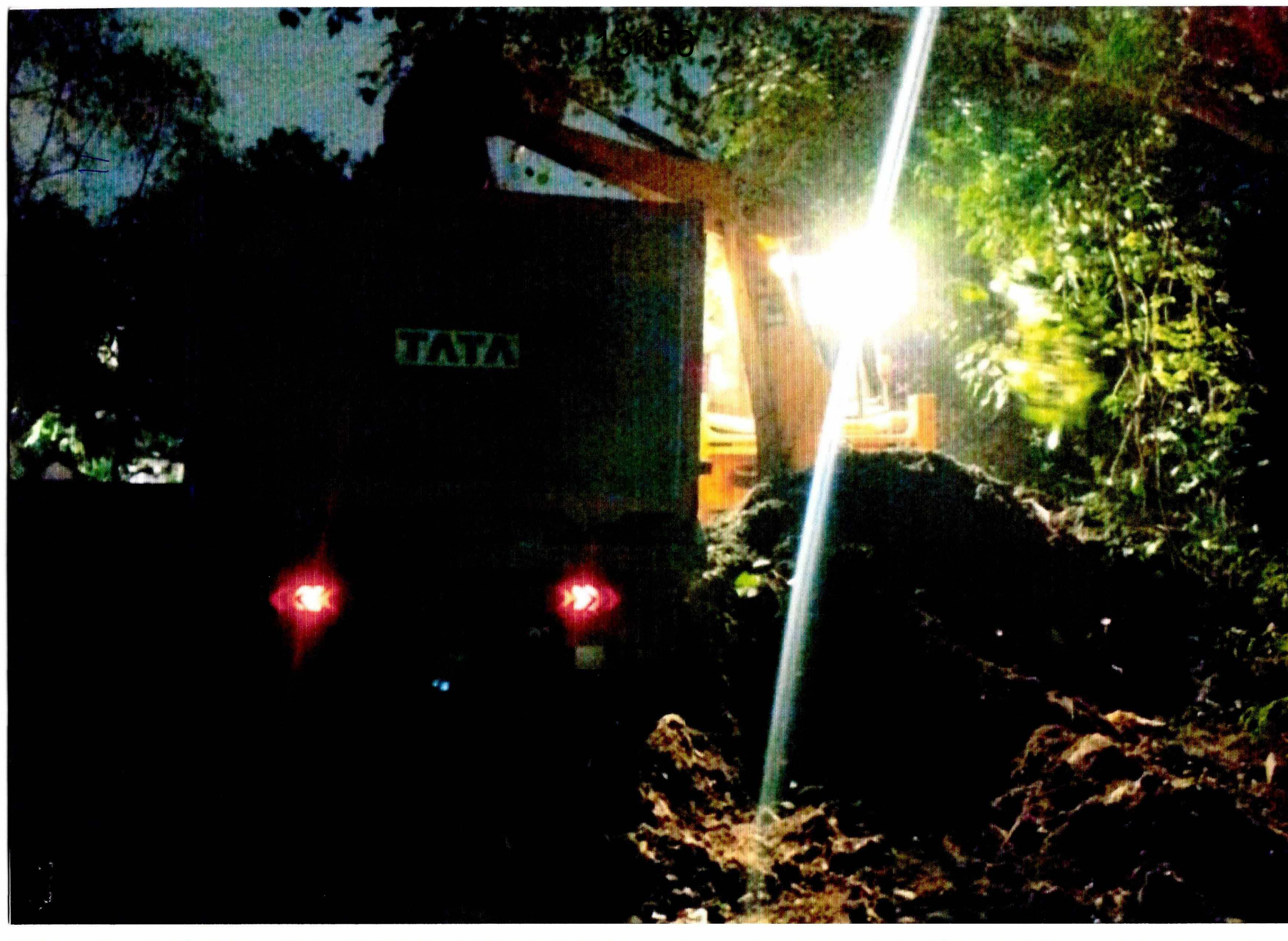


नई दिल्ली, दिल्ली, भारत 

D268 शिवनिवास परी ब्लॉक D डिफेंस




13436

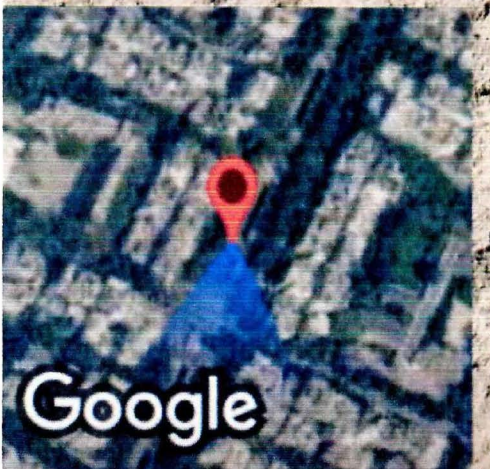



Annexure 13-157 (Colly)

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 GPS Map Camera



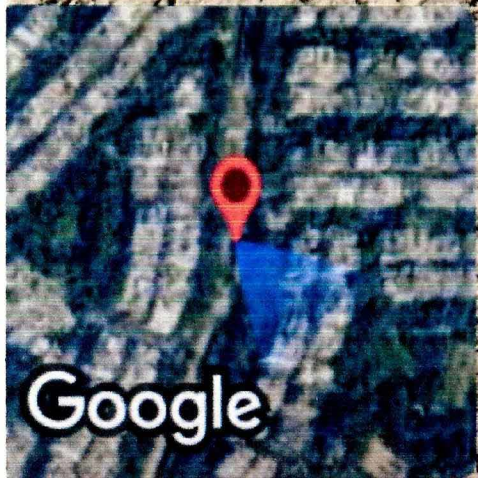
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+05:30

13158

13



GPS Map Camera



Google

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D-202, Divya Marg, Shiniwas Puri, Block D,
Defence Colony, New Delhi, Delhi 110024,
India

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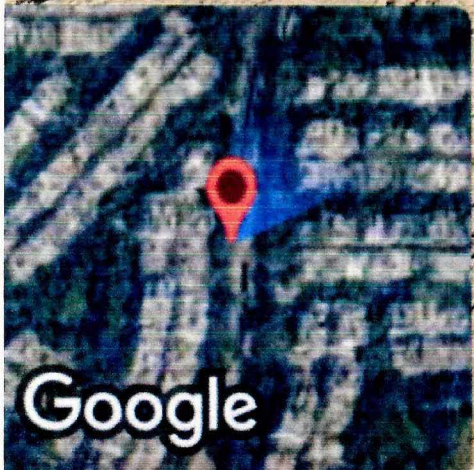
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14



 GPS Map Camera



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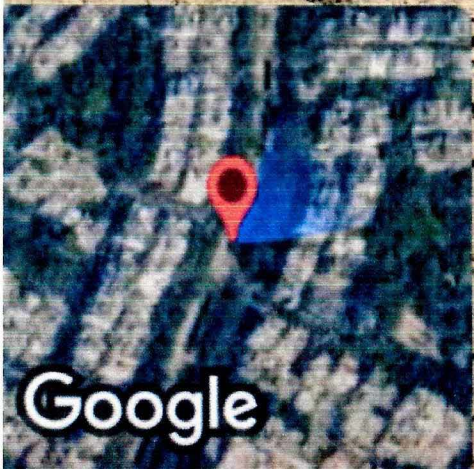
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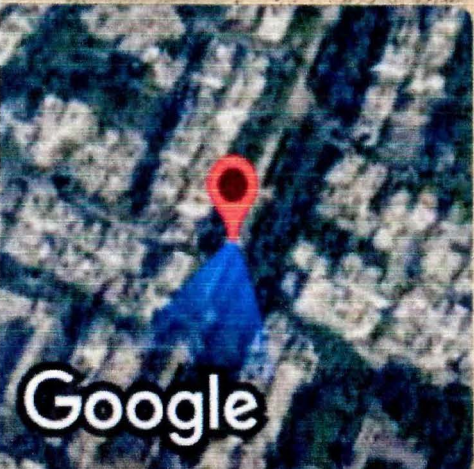
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13161

16



 GPS Map Camera



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17



GPS Map Camera



New Delhi, Delhi, India 

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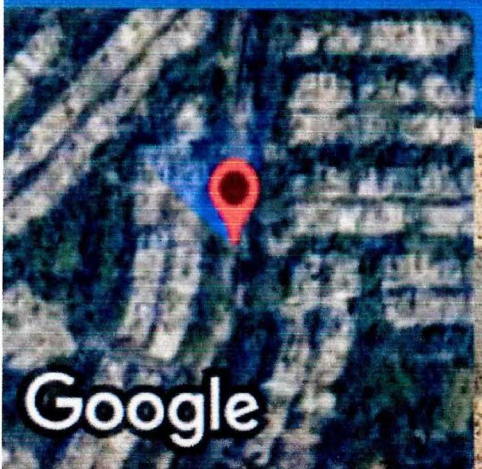
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13163

18



 GPS Map Camera



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